Annexure - 6 Name of the corporate debtor : SAIL SCL Kerala Limited Date of commencement of CIRP : 23.03.2023 List of creditors as on 22.05.2023

List of operational creditors (Employees)

| SI. No. | Name of authorise | Name employee | Details of | | Details of claim admitted | | | | Amount | Amount of | Amount | Amount of | Remarks, if any |
|------------|----------------------|------------------|--------------|---------------|---------------------------|-------------|---------|--------------|------------|-----------------|------------|------------|-----------------------------------|
| | | | Date of | Amount | Amount of | Nature of | Whether | % of | of contin- | | of | claim not | |
| | d of | ····· | receipt | claimed | claim admitted | claim | related | voting shar | | | claim | admitted | |
| | representa | | receipt | channea | chain aumitte | ciuiii | party? | e in CoC, if | | may be set- off | under | | |
| | tive, if any | | | | | | party. | applicable | | | verificati | | |
| | tive, if any | | | | | | | applicable | | | on | | |
| 1 | | CMA Jiji Vijay | 27.04.2023 | 232,715.00 | 232,715.00 | Unsecured | No | 0% | | - | 011 | | NIL |
| 1 | - | CMA JIJI VIJAY | 27.04.2023 | 232,713.00 | 232,715.00 | Unsecured | INU | 070 | - | - | - | - | The amount claimed is in excess o |
| | | | | | | | | | | | | | outstanding balance confirmed by |
| 2 | - | Ramesh Babu P | 04.05.2023 | 562,047.00 | 547,831.00 | Unsecured | No | 0% | - | - | - | | the suspended board members o |
| | | | | | | | | | | | | | the CD |
| 3 | - | Premananth P V | 14.04.2023 | 379,197.00 | 379,197.00 | Unsecured | No | 0% | - | - | - | - | |
| 5 | | | 1110112020 | 575,1571.00 | 575,157100 | Chibertarea | 110 | 0,0 | | | | | The OC had admitted the clerical |
| 4 | | Vasudevan | 14.04.2023 | 3,431,840.00 | 3,413,840.00 | Unsecured | No | 0% | - | - | - | 18,000.00 | error of Rs. 18000 in Form D via |
| • | | Adukkathaya C | 1 110 112020 | 5,151,610100 | 5,115,610100 | onsecured | | 0,0 | | | | 10,000.000 | email dated 06.05.2023 |
| 5 | - | Meera R Nair | 13.04.2023 | 3,957,371.00 | 3,957,371.00 | Unsecured | No | 0% | - | - | - | - | NIL |
| 6 | | Arun P | 13.04.2023 | 1,711,881.00 | 1,711,881.00 | Unsecured | No | 0% | - | - | - | - | NIL |
| - | | Mohammed Shaju | 10.04.0000 | 2 755 400 00 | 2 755 400 00 | | N | 00/ | | | | | |
| 7 | - | КТ | 13.04.2023 | 2,755,400.00 | 2,755,400.00 | Unsecured | No | 0% | - | - | - | - | NIL |
| 8 | - | Anil Kumar K N | 13.04.2023 | 3,168,813.00 | 3,168,813.00 | Unsecured | No | 0% | - | - | - | - | NIL |
| 0 | | P N unnikrishnan | 40.04.0000 | 202 200 00 | 292 208 00 | | N | 00/ | | | | | NU |
| 9 | - | Nair | 13.04.2023 | 282,308.00 | 282,308.00 | Unsecured | No | 0% | - | - | - | - | NIL |
| 10 | _ | Sudhakaran C | 17.04.2023 | 200,510.00 | 200,510.00 | Unsecured | No | 0% | | - | _ | _ | NIL |
| 11 | | A Sasheedran | 15.04.2023 | 424,960.00 | 424,960.00 | Unsecured | No | 0% | | - | | | NIL |
| 12 | - | Janardanan M | 16.04.2023 | 334,343.00 | 334,343.00 | Unsecured | No | 0% | _ | - | | - | NIL |
| 13 | - | T K Sudhakaran | 18.04.2023 | 527,285.00 | 527,285.00 | Unsecured | No | 0% | - | - | - | - | NIL |
| 15 | 1 | 1 Kouunakaran | 10.01.2025 | 527,205.00 | 527,205.00 | Chisecured | 110 | 070 | 1 | | | | The amount claimed is in excess o |
| | | Ananda Kumari S | | | | | | | | | | | outstanding balance confirmed by |
| 14 | - | | 07.04.2023 | 346,829.00 | 66,868.00 | Unsecured | Yes | 0% | - | - | - | 279,961.00 | the suspended board members o |
| | | | | | | | | | | | | | the CD |
| | 1 | | | | | | | | | | | | The amount claimed is in excess o |
| 1.5 | 1 | | 10.04.0000 | 00.154.00 | 77 (21 00 | | | 00/ | | | | 20 750 00 | outstanding balance confirmed by |
| 15 | - | Maheendranath C | 19.04.2023 | 98,174.00 | 77,424.00 | Unsecured | Yes | 0% | - | - | - | 20,750.00 | the suspended board members o |
| | | | | | | | | | | | | | the CD |
| | | | | | | | | | | | | | |
| | | Total | | 18,413,673.00 | 18,080,746.00 | | | - | - | - | - | 332,927.00 | |